

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.110/2015
RT CP No.85/Chd/CHD/2017**

In the matter of scheme of arrangement/amalgamation between:

M/s Authorstream Com Pvt.Ltd.Transferor/Petitioner No.1

AND

M/s Authorgen Technologies Pvt.Ltd.Transferee Petitioner No.2

Present: Mr.Sanjiv Ghai, Advocate for petitioners.
Mr.Deepankur Sharma, Advocate for Official Liquidator,
Chandigarh.

No time left. The matter is adjourned to 16.08.2017 for
arguments.



(Justice R.P.Nagrath)
Member (Judicial)

July 20, 2017
Ashwani